## CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH

Review Petition No.60/2003 and MP Nos.838/2004, 254/2005 and 255/2005 in OA No.764/2001.

CORAM: HON'BLE SHRI S.G.DESHMUKH, MEMBER(J)

Smt.S.G.P.Barnes,
Designation: Section Supervisor Operating
St No.43310 O/o.Account Officer(T/R),
ADR-II, 2<sup>nd</sup> Floor, Andheri Telephone
Exchange Bldg, MTNL,
Mumbai – 400 058.

... Applicant

V/s.

Union of India and Others

. Respondents

By Advocate Shri V.S.Masurkar

TRIBUNAL'S ORDER

19TH APRIL, 2005

Applicant present in person. Shri V.S.Masurkar for the Respondents.

The applicant wanted to withdraw the Review Petition unconditionally. She requested to allow her to withdraw unconditionally. The learned counsel Shri Masurkar requested for the cost as he was required to contest the matter. As the applicant wanted to withdraw Review Petition the earlier MP Nos.838/2004, 254/2005, 255/2005, are disposed of. The applicant is allowed to withdraw the Review Petition.

Review Petition 60/2003 is disposed of as withdrawn. No order as to costs.

(S.G.DESHMUKH) MEMBER(J)

abp